

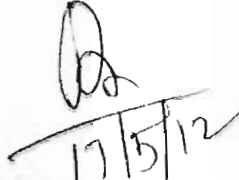
F.No-A-22011/1/2011-Ad.II  
Government of India  
Ministry of Corporate Affairs

New Delhi, dated 17.05.2012

Office Order

The competent authority has decided to post Sh. Manjit Singh, JTS, (presently in IEPF) as AROC in LLP office, with immediate effect.

2. Sh. Manjit Singh will remain in LLP office till 10 June, 2012 and will report back to IEPF Section on 11<sup>th</sup> June, 2012.

  
17/5/12  
(R.K. Pandey)

Under Secretary to the Government of India  
Telefax: 2338 3507

To

1. Sr PPS/PPS/PS to Secretary, SS, JS(A), JS(M), JS(R)
- ✓ 2. Sh. Manjit Singh, AD (IEPF) Section
3. Director (AK).
4. Registrar, LLP
5. SO, Ad.II --- for personal file, circular folder, guard file, etc.
6. E-Gov.Cell --- for loading in Employees Corner ('Transfers')